

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, 01<sup>st</sup> of May, 2025

**No.HC.VII-84(Pt.I)/2020/2204/A####** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Grade-II Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the Refresher training Programme on the topic "***Commercial Court Act, the Indian Contract Act and Arbitration and Conciliation Act***" scheduled to be held on **11-05-2025** from **10:00 A.M. to 05:00 P.M.** at Judicial Academy, Assam.

Sl. No.	Name of the Judicial Officers	Designation and Place of Posting
<b>Assam</b>		
1.	Shri Shakti Sharma	Civil Judge (Sr. Div.), Hailakandi
2.	Shri Anup Khanal	Civil Judge (Sr. Div.), Kokrajhar
3.	Smti Shivani Handique	Civil Judge (Sr. Div.) No. 1, Kamrup (M)
4.	Smti. Sujata Dutta	Civil Judge (Sr. Div) cum Asst. Sessions Judge, Nagaon
5.	Shri. Nayan Jyoti Dutta	Civil Judge (Sr. Div.) cum Asstt. Sessions Judge, Dima Hasao
6.	Shri Akhtabul Ala	Civil Judge (Sr. Div.) cum Asstt. Sessions Judge, Bongaigaon
7.	Smti. Barnani Goswami	Civil Judge (Sr. Div.) Lakhimpur
8.	Shri Abdus Sattar	Civil Judge (Sr. Div.) & Assistant Sessions Judge, Sivasagar
9.	Smti. Panchali Shyam	Civil Judge (Sr. Div.) No. 2, Kamrup (M)
10.	Shri Parvez Ahsan Choudhury	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Karbi Anglong
11.	Shri Naguib Ahmed	Civil Judge (Sr. Div.) No. 3 Kamrup (M)
12.	Shri Obang Mize	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Tinsukia
13.	Dr. Chetana Khanikar	Civil Judge (Sr. Div.), Jorhat
14.	Smti Achma Rahman	Civil Judge (Sr. Div.), Baksa
15.	Smti Monalissa Das	Civil Judge (Sr. Div.) cum Asstt. Sessions Judge, Udalguri

16.	Smti Bichitra Dutta	Civil Judge (Sr. Div.), Nalbari
17.	Smt. Subhadra Acharyya	Civil Judge (Sr. Div.), cum Asstt. Sessions Judge No.1, Cachar
18.	Shri Shariff Uddin Ahmed Pathan	Civil Judge (Sr. Div.) and Asstt. Sessions Judge, Kamrup, Amingaon
19.	Shri Hemanta Kr Das	Civil Judge (Sr. Div) cum Asstt. Sessions Judge, Darrang
20.	Smti Jharna Saikia	Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dhemaji
21.	Smt. Syeda Sabina Afzal Zinnat	Civil Judge (Sr. Div) and Asstt. Sessions Judge, Chirang
22.	Smti. Aklima Begum	Chief Judicial Magistrate cum Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Biswanath
23.	Smt. Sagarika Borpujari	Chief Judicial Magistrate cum Civil Judge (Sr. Division), Charaideo
24.	Smti Sutapa Bhusan	Civil Judge (Sr. Div) cum Asstt. Sessions Judge, Dibrugarh
25.	Smti. Sorbani Bhattacharjee	Chief Judicial Magistrate cum Civil Judge (Sr. Div) & Asstt. Sessions Judge, South Salmara
26.	Smti. Gypsy Deb	Civil Judge (Sr. Div.), Sribhumi
27.	Smti Bobidita Gogoi	Civil Judge (Sr. Div.) cum Asstt. Sessions Judge, Golapara
28.	Sri. Uttam Chetri	Civil Judge (Sr. Div.) cum Asstt. Sessions Judge No.2, Cachar
29.	Sri Jafar Md. Azizul Karim Tapadar	Civil Judge (Sr. Div.) cum Asstt. Session Judge, Golaghat
30.	Smti Pooja Devi	Civil Judge (Sr. Div.), Dhubri
31.	Shri Ujal Borah	Civil Judge (Sr. Div.), Hojai
32.	Smti Mridusmita Hazarika	Civil Judge (Sr. Div.), Barpeta
33.	Shri Sundeep Kashyap Das	Civil Judge (Sr. Div.), Sonitpur
<b>Nagaland</b>		
34.	Shri Atoka Achumi	Chief Judicial Magistrate, Dimapur
35.	Smti. Wokono Yhoshii	Chief Judicial Magistrate, Mon
36.	Smti. Holika Sukhalu	Chief Judicial Magistrate, Kiphire
37.	Shri Kumdilong Kessen	Chief Judicial Magistrate, Longleng
38.	Smti. Julian	Chief Judicial Magistrate, Mokokchung
39.	Smti. Khrievono Seletsu	Chief Judicial Magistrate, Peren

40.	Smti. Cheliam Khamniungan	Chief Judicial Magistrate, Kohima
<b>Mizoram</b>		
41.	Shri Laldinpuia Tlau	Chief Judicial Magistrate, Aizawl
42.	Smti Lalrochami Ralte	Civil Judge (Sr. Div.) cum Chief Judicial Magistrate, Serchhip
43.	Shri Lalramsanga	Civil Judge (Sr. Div.), Aizawl
44.	Shri T. Lalhmachhuana	Civil Judge (Sr. Div.), Aizawl
45.	Shri R. Malsawmdawngzuala	Civil Judge (Sr. Div.), Aizawl
46.	Shri Thomas Lalrammawia	Civil Judge (Sr. Div.) cum Chief Judicial Magistrate, Siaha
47.	Shri H. Laldusanga	Civil Judge (Sr. Div.) cum Chief Judicial Magistrate, Mamit
48.	Ms. Renee Lairemsiami	Civil Judge (Sr. Div.), Aizawl
49.	Ms. Lalhriatpuii	Civil Judge (Sr. Div.), Aizawl
50.	Ms. Lalthansiami Hnamte	Civil Judge (Sr. Div.) cum Chief Judicial Magistrate, Lunglei
51.	Mr. Andrew Lalhrualtuanga	Civil Judge (Sr. Div.) cum Chief Judicial Magistrate, Champhai
52.	Mr. V Vanlalhriata	Civil Judge (Sr. Div.) cum Chief Judicial Magistrate, Kolasib
53.	Ms. Lalrinpuii	Civil Judge (Sr. Div.), Aizawl
54.	Ms. Bobita Lalhmingmawii	Civil Judge (Sr. Div.), Champhai
55.	Ms. Jothansangi Tlau	Civil Judge (Sr. Div.) Lawngtlai
<b>Arunachal Pradesh</b>		
56.	Shri Moji Ete	Chief Judicial Magistrate cum Civil Judge (Sr. Div.), Roing, Lower Dibang Valley
57.	Ms. Bissomoti Lego	Chief Judicial Magistrate cum Civil Judge (Sr. Div.), Daporijo, Upper Subansiri District
58.	Shri Habung Tangu	Chief Judicial Magistrate cum Civil Judge (Sr. Div.), Seppa, East Kameng District
59.	Shri Domo Padu	Chief Judicial Magistrate cum Civil Judge (Sr. Div.), Tezu, Lohit District
60.	Smti Mary Kamsi	Chief Judicial Magistrate cum Civil Judge (Sr. Div.), Changlang, Changlang District
61.	Shri Damge Niri	Chief Judicial Magistrate cum Civil Judge (Sr. Div.), Ziro, Lower Subansiri District
62.	Miss Tenzin Metho	Chief Judicial Magistrate cum Civil Judge (Sr. Div.), Pasighat, East Siang District

63.	Miss Kenyir Kato	Chief Judicial Magistrate cum Civil Judge (Sr. Div.), Yupia, Papumpare District
64.	Smti Mary Jonnam	Chief Judicial Magistrate cum Civil Judge (Sr. Div.), Bomdilla West Kameng District
65.	Shri Utumso Boo	Chief Judicial Magistrate cum Civil Judge (Sr. Div.), Aalo West Siang District

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

The nominated Officers are requested to report at the venue (**Judicial Academy, Assam**) on **11-05-2025 at 09:45 A.M.** for the aforesaid programme.

By Order,  
Sd/- S. Dhar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-84(Pt.I)/2020/2205/A**

**Dated 01-05-2025**

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules]***

3. The Principal Accountant General (A&E), Arunachal Pradesh, Itanagar/ Nagaland, Kohima/ Mizoram, Aizawl for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules]***

4. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Itanagar Permanent Bench, Yupia / Aizawl Bench, Mizoram.

***He/She is requested to inform the concerned Judicial Officers from his/her State about this notification.***

7. The District & Sessions Judge,

Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Kokrajhar / Lakhimpur / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / Sribhumi / South Salmara-Mankachar.

***(He/She is requested to inform to all concerned about the notification).***

8. The Chief Judicial Magistrate,

Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Kokrajhar / Lakhimpur / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / Sribhumi / South Salmara-Mankachar.

9. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

10. The nominated Judicial Officers.

a. The nominated Judicial Officers ***willing to avail accommodation are to intimate their travel itinerary***, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **05-05-2024** to enable the Academy to arrange for accommodation.


Name and designation	Date of arrival	Mobile Number (WhatsApp)

b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

**c. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.**

11. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
13. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR (JUDICIAL)** 01-05-2025